

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-111/2012/804/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Raktim Duarah,  
District & Sessions Judge,  
Nagaon.

Dated, Guwahati the <sup>th</sup> 15 February, 2022.

Sub: **Casual leave .**

Ref:- Your Letter No. DJN/1143, dtd. 11.02.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 14.02.2022 and Restricted holiday on 15.02.2022 along with station leave permission, with your private vehicle, at own cost, from the evening of 11.02.2022 till the morning of 17.02.2022**, has been granted. The Addl. District & Sessions Judge, No. 2, Nagaon in her absence the next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-111/2012/805 /A, dated** , 15-02-2022

Copy to:-

1.  The Project Manager, Gauhati High Court.

  
15/2/22  
**JT.REGISTRAR (VIGILANCE)**

